

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4464
ANSWERED ON:30.08.2011
FUNDING OF KASHMIRI TERRORISTS
Rajaram Shri Wakchaure Bhausahab

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether flow of foreign funds to the Kashmiri terrorists has been reported;
- (b) if so, the number of such cases reported during the last three years and the current year; and
- (c) the steps taken or proposed to be taken to check funding of Kashmiri terrorists?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (c): Yes, Madam. As reported, 43 cases of terror funding have been registered since 2009 by various State and Central Police Investigation Agencies. A Multi-disciplinary Group at the State and Central Level has been entrusted with the responsibility of enquiring into the sources of funding of Kashmiri terrorists. Provisions of law are invoked whenever any actionable information/intelligence regarding suspected funds is received in this regard. A separate cell i.e. Cell for Combating of Funding of Terrorist (CFT Cell) has been constituted in the Ministry of Home Affairs. A Terror Funding & Fake Currency (TFFC) Cell in National Investigation Agency has also been constituted to focus on Terror Funding and Fake Currency Cases. National Investigation Agency has been empowered by National Investigation Agency Act to investigate and prosecute such cases.